

In the Central Administrative Tribunal
Principal Bench: New Delhi

2

OA No.679/93

Date of decision: 02.04.1993.

Shri Badri Ram & Others

...Applicants

Versus

Union of India & Others

...Respondents

For the applicants

Shri O.P. Khokha with Shri
M.R. Bhardwaj, Counsel.

For the respondents

None

Judgement(Oral)
(Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman (J))

The learned counsel for the applicant states that he now feels that this Application should not have been filed. Accordingly, he prays that it may be dismissed. It is accordingly dismissed.

I. K. Rasgotra
(I.K. Rasgotra)
Member(A)

S.K.D
(S.K. Dhaon)
Vice-Chairman(J)

San.